

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No 482/Admin(Services)/2023 Dated: Allahabad: July 21, 2023

In administrative exigencies and for better administration, following transfer/arrangements are made:

Sl. No.	Name of Officer	Present Assignment	Proposed Assignment
1.	Sri Navneet Kumar Giri	Addl. District & Sessions Judge , Sultanpur	Additional District & Sessions Judge, Firozabad
2.	Smt. Sushil Kumari	Additional District & Sessions Judge, Kaushambi	Additional District & Sessions Judge, Prayagraj
3.	Sri Ashish Kumar Chaurasia	Additional Principal Judge, Family Court, Lucknow	Additional District & Sessions Judge, Lucknow
4.	Sri Pratham Kant	Additional District & Sessions Judge, Kanpur Nagar	Additional District & Sessions Judge, Ballia
5.	Smt. Nisha Jha	Additional District & Sessions Judge, Siddharthnagar	Additional District & Sessions Judge, Sitapur
6.	Smt. Shipra Arya	Additional District & Sessions Judge, Agra	Additional District & Sessions Judge, Unnao
7.	Sri Akhileswar Prasad Mishra	Additional District & Sessions Judge, Kanpur Nagar	Additional District & Sessions Judge, Mau
8.	Smt. Deepali Singh	Addl. Principal Judge, Family Court, Unnao	Additional District & Sessions Judge, Kanpur Nagar
9.	Dr. Shalini Singh-I	Additional District & Sessions Judge, Etawah	Additional District & Sessions Judge, Unnao
10.	Sri Bhagirath Verma	Additional District & Sessions Judge, Hardoi	Additional District & Sessions Judge, Sitapur
11.	Sri Prashant Kumar-I	Additional District & Sessions Judge, Jaunpur	Additional District & Sessions Judge, Ramabai Nagar
12.	Sri Himanshu Kumar Singh	Additional District & Sessions Judge, Etah (Secretary, DLSA)	Additional District & Sessions Judge Ramabai Nagar
13.	Smt. Neetu Yadav	Additional District & Sessions Judge, Jhansi	Additional District & Sessions Judge, Bulandshahar
14.	Mohd. Ghazali	Additional District & Sessions Judge, Lucknow	Additional District & Sessions Judge, Ghazipur

15.	Sri Ravi Prakash Sahu	Additional District & Sessions Judge, Auraiya	Additional District & Sessions Judge, Unnao
16.	Smt. Ragini	Additional District & Sessions Judge, Etah	Additional District & Sessions Judge, Sambhal
17.	Smt. Poonam Singhal	Additional District & Sessions Judge, Kaushambi	Additional District & Sessions Judge, Budaun
18.	Smt. Arti Fauzdar	Addl. Principal Judge, Family Court, Ambedkar Nagar	Additional District & Sessions Judge, Chandausi-Sambhal
19.	Smt. Kanchan	Additional District & Sessions Judge, Gonda	Additional District & Sessions Judge, Kanpur Nagar
20.	Alok Kumar Yadav	Spl. Judge, Anti-Corruption (CBI), Ghaziabad	Additional District & Sessions Judge, Lucknow
21.	Premendra Kumar	Additional District & Sessions Judge (POCSO), Agra	Spl. Judge, Anti-Corruption (CBI), Ghaziabad
22.	Smt. (Dr.) Manu Kalia	Addl. Principal Judge, Family Court, Bulandshahar	Additional District & Sessions Judge, Bulandshahar
23.	Pankaj Kumar-I	Civil Judge (Sr. Div.), Raebareli	Civil Judge (Sr. Div.)/ACJM, Rampur
24.	Anil Kumar-XII	Chief Judicial Magistrate, Shravasti	Civil Judge (Sr. Div.)/ACJM, Mau

BY ORDER OF THE COURT,

sd/-

**(RAJEEV BHARTI)
REGISTRAR GENERAL**

No. 482(i)/Admin (Services)/2023 Dated: Allahabad : July 21, 2023

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)

5. All the District & Sessions Judges, District Courts of the State of Uttar Pradesh (Information available on E-mail)
6. The Officers mentioned above shall keep themselves ready to hand-over charge of their present post immediately after issuance of the Court's notification which is to be issued shortly.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
8. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Registrar (Judicial) (Budget), High Court, Allahabad
10. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
11. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
12. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**sd/-
(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)**